

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.48(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Mr. Surendra Kumar Dalmia
V/s.
M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	HAABIL VAHANVAY	Advocate for Petitioner	Haabil V

Order

C.P. 48/397-398/CLB/MAH/2014

1. The Petitioner is represented by the Ld. Adv. No one is present from the side of the Respondent.
2. This C.P. was listed for hearing for two days i.e., 20.09.2016 and 21.09.2016 for the purpose of arguing the matter. However, on 20.01.2016 an adjournment was granted.
3. This C.P. is already listed for hearing on 28/11/2016 duly communicated to both the parties yesterday.
4. There shall be no change in the date of hearing pronounced yesterday.

Dated: 21.09.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)